

Office of the District Judge, Purba Medinipur at Tamluk

(English Department)

Order No. 98

Dated Tamluk, 31.07.2020

Pursuant to notification No. 1952-RG dated 23.07.2020 of the Hon'ble High Court at Calcutta and as per Office Order No. 95 dated 30.07.2020, the following System administrators posted under judgship of Purba Medinipur shall make themselves available before the Judicial officers on the days mentioned hereunder for establishing the Video Conference for Special Bench and also to Start and Shutdown the Server at their respective stations.

Sl. No.	Sadar/Sub division	Name of SA	Date of Detention
1.	Tamluk	Suprakash Samanta	03.08.2020, 12.08.2020, 13.08.2020, 14.08.2020
2.	Tamluk	Krishanau Ghorai	04.08.2020, 06.08.2020, 07.08.2020, 10.08.2020
3.	Tamluk	Sudharsan Hembram	04.08.2020, 06.08.2020, 07.08.2020, 10.08.2020
3.	Tamluk	Asim Mula	03.08.2020, 12.08.2020, 13.08.2020, 14.08.2020
4.	Contai	Dipak Kumar Das	03.08.2020, 04.08.2020, 06.08.2020, 07.08.2020
5.	Contai	Sukomal Sahoo	03.08.2020, 04.08.2020, 06.08.2020, 07.08.2020
6.	Contai	Abhishek Sahoo	10.08.2020, 12.08.2020, 13.08.2020, 14.08.2020
7.	Contai	Mirganko Mandal	10.08.2020, 12.08.2020, 13.08.2020, 14.08.2020
8.	Haldia	Pradip Kumar Das	03.08.2020, 04.08.2020, 06.08.2020, 07.08.2020, 10.08.2020, 12.08.2020, 13.08.2020, 14.08.2020

Office is directed to circulate this order to all concerned by all means and also to publish this order in the Website of Purba Medinipur Court.



District Judge
Purba Medinipur.
31-07-2020.

District Judge,
Purba Medinipur

Office of the District Judge, Purba Medinipur at Tamluk
(English Department)

Memo No. 1771 (8)/XVII-1 Dated Tamluk the 31st day of July 2020

Copy forwarded to:

1. The Addl. District & Sessions Judge, 2nd Court, Tamluk.
 2. The Addl. District & Sessions Judge, 1st Court, Contai
 3. The Addl. District & Sessions Judge, Haldia.
 4. The Addl. District & Sessions Judge, Fast Track, 1st Court, Tamluk/Contai.
 5. The Addl. District & Sessions Judge, Fast Track, Haldia.
 6. The Chief Judicial Magistrate, Purba Medinipur.
 7. The Addl. Chief Judicial Magistrate, Contai /Haldia
 8. The Addl. Chief Judicial Magistrate-II, Haldia
 9. The Civil Judge (Sr. Div.), 1st/2nd Court, Tamluk
 10. The Civil Judge (Sr. Div.), 1st and 2nd Court, Contai
 11. The Civil Judge (Sr. Div.), at Haldia.
 12. The Civil Judge (Jr. Div.), 2nd/3rd Court, Tamluk
 13. The Civil Judge (Jr. Div.), 2nd Court, Contai.
 14. The Civil Judge (Jr. Div.) Court, Haldia.
 15. The Judicial Magistrate, 1st / 2nd / 3rd Court, Tamluk/Contai/Haldia.
 16. The System Assistant, District Judge's Court at Tamluk.
 17. The Sheristadar, District Judge's Court at Tamluk.
 18. The Court Manager, District Judge's Court at Tamluk.
- for information and taking necessary action.



District Judge
Purba Medinipur.
31-07-2020.

District Judge,
Purba Medinipur